

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 04<sup>th</sup> October, 2017

Time : 10.30 AM

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 92/2017(CZ)	Santosh Bharti Vs Mr. Srinivas Sharma & Ors.	Mr. Dharamvir Sharma, Adv.	
2.	Review Application No. 07/2017(CZ) arising out of O.A.No.139/13 (CZ)	Collector, Jabalpur Vs Akhil Bhartiya Vidhiyarthi Parishad Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 104/2017(CZ)	Rajendra Kori & Anr. Vs Yashwant Agarwal & Ors.	Mr. Dharamveer Sharma, Adv.	
<b>FOR HEARING</b>				
4.	Original Application No. 46/2017(CZ)	Santosh Bharti Vs State of Madhya Pradesh & Ors.	Mr. Dharamveer Sharma, Adv.	
5.	Original Application No. 88/2016(CZ) (M.A.No.380/17)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 158/2016(CZ)	Naveen Saraswat Vs. State of Rajasthan & 3 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
7.	Original Application No. 58/2017(CZ)	Eco Balance Society of Raj. Vs State of Rajasthan through Principal Secretary & Ors.	Mr. Anurag Tripathi, Adv. Mr. R.S.Tripathi, Adv.	
8.	Original Application No. 50/2015(CZ)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, Applicant in person. Mr. DharamveerSharma,Adv. Mr. Mayank Shrivastava,Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Amarpal Singh, Adv.	

9.	Original Application No. 98/2017(CZ)	Niranjan Singh & 2 Ors. Vs State of Madhya Pradesh & Anr.	Mr. Rohit Sharma, Adv.	
10.	Original Application No. 61/2017(CZ) <b>(M.A.No.287/17)</b> <b>(M.A.No.288/17)</b> <b>(M.A.No.352/17)</b> <b>(M.A.No.402/17)</b>	Kamal Patel Vs The Union of India & Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	
11.	Original Application No. 85/2017(CZ)	Gram Panchayat (Reausa) Vs State of M.P. & 5 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Varun Raj Nair, Adv. Mr. Shantanoo Saxena, Adv.	
<b>FOR COMPLIANCE</b>				
12.	Original Application 45/2016(CZ)	Dr. Shailendra Kumar Modi Vs. Bhopal Sahkari Dugdh Sangh Maryadit & 2 Ors.	Mr.OmShankarShrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Sachin K. Verma, Adv. Mr. Siddharth Singh, Adv.	
13.	Original Application No. 47/2017(CZ)	Shri Anjanisut Hanuman Mandir Vs State of M.P. & Ors.	Mr. Dharamveer Sharma, Adv.	

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